The New Development Bank has come into existence with the vision of mobilizing resources for infrastructure and sustainable development projects in BRICS and other emerging economies and developing countries, to supplement the existing efforts of multilateral and regional financial institutions for global growth and development. The NDB will help India and other member countries to raise and avail resources for their infrastructure and sustainable development projects. The NDB has approved its first set of loans, which included a loan of US\$ 250 million in respect of India for 'Multitranche Financing Facility to Canara Bank for Renewable Energy Financing Scheme'.

(b) India remains engaged with the other BRICS countries on its NSG membership.

## Bilateral agreements with Russia

- 1194. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government has signed several agreements with Russia recently on various bilateral issues; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Yes.

(b) The Agreements/MoUs as per the Details given in the Statement (*See* below) at S. No. 1-17 were signed during the 16th India and Russia Annual Summit held in Moscow on 24 December, 2015; the Agreement at S. No. 18 was signed on 22 March, 2016 in New Delhi; the Agreements at S. No 19-22 were signed during 12-13 July 2016 in St. Petersburg.

Statement

## Details of MoUs/Agreements

Sl. No.	Name of the document	Scope of the document	Russian signatory	Indian Signatory
1.	Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the field of Helicopter Engineering	Production of Ka-266T helicopter and its modifications in India; maintenance, operation, repair and technical support; joint modernization, including design and development for new applications.	Mr. Sergey Lavrov, Minister of Foreign Affairs, Russian Federation	Shri G. Mohan Kumar, Defence Secretary
2.	Protocol amending the Agreement between the Government of the Republic of India and the Government of the Russian Federation on simplification of requirements for mutual travels of certain categories of citizens of the two countries 21 December, 2010.	Protocol envisages simplification of visa procedure for businessmen and representatives of business associations. The protocol would facilitate smoother and greater flow of businessmen.	Mr. Sergey Lavrov, Minister of Foreign Affairs, Russian Federation	Dr. S. Jaishankar, Foreign Secretary
3.	Protocol amending Agreement between the Government of the Republic of India and the Government of the Russian Federation on mutual travel regime for holders of Diplomatic and Official Passports of 3 December, 2004	Protocol envisages simplification of visa procedure for some categories of diplomatic or official passport holders.	Mr. Sergey Lavrov, Minister of Foreign Affairs, Russian Federation	Dr. S. Jaishankar, Foreign Secretary

Sl. No.	Name of the document	Scope of the document	Russian signatory	Indian Signatory	50 1
4.	Programme of Action between The Department of Atomic Energy of India and The Russian State Atomic Energy Corporation "Rosatom" for Localization of Manufacturing in India for Russian- Designed Nuclear Reactor Units	To enable cost effective, large-scale localization of major equipment, major spares and fuel assemblies in India for Russian designed NPPs to fulfill the objective of 'Make in India' initiative.	Mr. Sergey Kiriyenko, CEO, Rosatom	Shri P. S. Raghavan, Ambassador of India, Moscow	Written Answers to
5.	Plan for Cooperation between the Federal Customs Service of the Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, Republic of India and the Russian Federation for combating Customs violations in 2015-2017	Establishing a Joint India-Russia Working Group on Enforcement of Customs Laws to enhance mutual cooperation on implementation of customs laws; exchange of experience in the enforcement of customs laws; Cooperation in detection, prevention and suppression of customs offences in trade by	Mr. Andrey Belyaninov, Head of the Federal Customs Service.		[RAJYA SABHA]
		sharing information; Cooperation in combating of international terrorism; smuggling of narcotic drugs, psychotropic substances and their precursors; conducting joint law enforcement actions.			Unstarred Questions

6.	Memorandum of Understanding between the Ministry of Railways of the Republic of India and the Joint Stock company "Russian Railways" on technical cooperation in railway sector	MoU envisages cooperation in the field of High Speed rail in India; Modern Control and Safety related Systems; cyber security; Rolling stock; Heavy haul transportation; Dedicated freight rail corridors etc.	Mr. Oleg Belozerov, President of Russian Railways	
7.	MoU in the field of investment cooperation in the Russian Far East between The Tata Power Company Limited and Ministry for Development of the Russian Far East	Reflects the mutual desire to cooperate towards realization of investment projects in energy sector across Russian Far East. The Russian Far East Ministry intends to provide full support to Tata Power at all stages of the investment projects.	Mr. Alexander Galushka, Minister for Development of Russian Far East	Shri Ashok Sethi, COO and Executive Director, Tata Power
8.	MoU for Cooperation for geologic survey, exploration and production of hydrocarbons onshore and on the continental shelf of the Russian Federation	Confirms the intention of parties to continue cooperation in the named areas and expands the sphere of the potential partnership to include Russian onshore hydrocarbon development projects and projects in East Siberia.	Mr. Igor Sechin, CEO Rosneft	Shri Narendra Verma, MD ONGC Videsh Ltd.

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Sl. No.	Name of the document	Scope of the document	Russian signatory	Indian Signatory
9.	Agreement of confirmation of successful completion of the first pre-completion actions in relation to the creation of a Joint Venture in JSC Vankorneft	The document was signed in continuation of the agreement of sale and purchase of a 15% share in Vankorneft and the shareholders agreement in regard of the enterprise management (the documents were signed in September, 2015).	Mr. Igor Sechin, CEO Rosneft	Shri Narendra Verma, MD ONGC Videsh Ltd.
10.	MoU for Cooperation for geologic survey, exploration and production of hydrocarbons between Rosneft Oil Company, Oil India Limited and Indian Oil Corporation Limited.	To consider acquisition from Rosneft Oil Company's group up to 29% in 'Tass-Yuryakh Neftegazodobycha', for the development of the Srednebotuobinskoye fields in the Sakha Yakutiya Republic of the Russian Federation.	,	Shri Upendra Prasad Singh, CMD, Oil India Limited Shri B. Ashok, Chairman, Indian Oil Corporation Limited
11.	Tripartite Memorandum of Understanding between Centre for Development of Advance Computing (C-DAC), OJSC "GLONASS" and GLONASS Union	MoU provides a framework of cooperation between C-DAC, Glonass and Glonass Union in technologies based on navigational satellites; development of technologies and solutions for	Mr. Alexander Gurko President, GLONASS Union Mr. Andrey Nedosekov, CEO, OJSC "GLONASS"	Shri P. S. Raghavan, Ambassador of India, Moscow

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emergency response systems; development of GIS based locational services for safe city projects; application of mutually developed technologies of societal importance; conducting R&D projects in areas of Geophysical Research.			Written Answers to
MoU establishes a framework of cooperation between C-DAC, IISc and MSU for creation of suitable High Performance Computing programmes to be replicated in universities in India; creation of evaluation mechanisms and certification methods; creation of educational programmes for	Prof. Viktor Sadovnichiy, Rector Moscow State University	Shri P. S. Raghavan, Ambassador of India, Moscow	[28 July, 2016]
replication within India.  To promote cooperation in exchange of news and joint production of television programmes, television shows and other related broadcasting matters.	Mr. Dmitry Mednikov, Chairman of DTR (Digital Television Russia)	Shri P. S. Raghavan, Ambassador of India, Moscow	Unstarred Questions (

12.	Tripartite Memorandum of Understanding
	between Centre for Development of
	Advance Computing (C- DAC), Indian
	Institute of Science Bangalore (IISc) and
	Lomonosov Moscow State University
	(MSU) on collaboration for education in
	High Performance Computing

Memorandum of Understanding between

on Cooperation in the field of Broadcasting

To promote cooperation in ex Prasar Bharati and Digital Television Russia of news and joint production television programmes, televis shows and other related broad matters.

Sl. No.	Name of the document	Scope of the document	Russian signatory	Indian Signatory
14.	MoU for cooperation between HEC and CNIITMASH for development of Centre of Excellence for heavy engineering design at HEC	The MoU envisages development of curricula, study material and necessary machinery for a Centre of Excellence in specific areas of heavy engineering design. The Centre will also provide vocational training and inspire creation of other design bureaus in India.	Mr. Vladimir Mikhailov, General Director CNIITMASH	Shri A. Ghosh, CMD, Heavy Engineering Corporation (HEC
15.	MoU for cooperation between HEC and CNIITMASH for upgradation and modernization of HEC's manufacturing facilities	The MoU provides for transfer of technology as well as supply of necessary equipment and basic design for a wide range of manufacturing facilities for power and heavy engineering sectors.	Mr. Vladimir Mikhailov General Director CNIITMASH	Shri A. Ghosh, CMD, Heavy Engineering Corporation (HEC)
16.	MoU between Solar Energy Corporation of India and Russian Energy Agency regarding construction of solar energy plants in the Republic of India	The MoU facilitates cooperation between the Solar Energy Cooperation of India and the Russian Energy Agency in the field of renewable energy, in particular, setting up of Solar Power Plant Project in India.	Mr. Anatoly Tikhonov, CEO, Russian Energy Agency	Shri Ashvani Kumar, MD, Solar Energy Corporation of India (SECI)

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17.	Agreement between Central Council for Research in Ayurvedic Sciences, Republic of India and Peoples' Friendship University of Russia (PFUR) on Cooperation in the field of Ayurveda	To undertake academic and research activities in Ayurveda; to design short/medium term Ayurveda education courses; promote research activities and innovations in AYUSH systems of Medicine; providing academic leadership to the Institute of Oriental Medicine PFUR; drawing up strategies for dissemination of results of completed studies.	Mr. V. M. Filippov, Rector of Peoples' Friendship University of Russia	Shri P. S. Raghavan, Ambassador of India, Moscow
18.	Joint Implementation Plan for cooperation in the field of Emergency Management	The main areas and forms of co- operation are: exchange of information, early warning, assessment of risks, joint conferences, seminars, workshops, training of specialists, mutual assistance in enhancing early warning systems and capacity building of both States in emergency situations.	EMERCOM	Shri Rajnath Singh, Home Minister of India
19.	Agreement between Government of the Sverdlovsk Oblast, Russian Federation and the Government of Maharashtra	Cooperation between the parties for expansion of trade and economic, scientific and technical and humanitarian relations for the purpose of encouraging sustainable development.	Mr. Yevgeny Kuyvashev, Governor of the Sverdlovsk Oblast	Shri Devendra Fadnavis, Chief Minister of Maharashtra

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Sl. No.	Name of the document	Scope of the document	Russian signatory	Indian Signatory
20.	MoU for cooperation in setting up of state of the art museum in Mumbai.	The purpose of the agreement is to establish closer ties among the two	Mr. Mikhail Piotrovskiy, General	Mr. Ajoy Mehta Municipal
		parties and to contribute towards comprehensive development of global culture and art.	Director Hermitage Museum, St. Petersburg	Commissioner MCGM
21.	MOU for water purification and water waste management.	Cooperation in the sphere of exchange of technical experience in water supply and waste water disposal.	State Unitary Enterprise "Vodokanal of St. Petersburg"	Municipal Corporation of Greater Mumbai Government of Maharashtra
22.	An MOU on cooperation for maritime education	Establishment of Maritime faculty in Andhra Pradesh	St. Petersburg State Maritime Technical University	Government of Andhra Pradesh